

[Shri Hari Vishnu Kamath]

shows that there was an agreement and also a special agreement. I do not know whether both the agreement and the special agreement have been with the USA and the UK. What is more important is that it is rather unseemly to use the word 'etc.' We do not know what this term 'etc.' stands for. What does the phrase 'between the Governments of India, the United States of America, the United Kingdom, etc.' mean? Which are the other countries? That must be made clear. What is the meaning of the word 'etc.'?

Shri Bhagavati: The United States of America has taken the initiative in this matter and an international agreement was signed by the USA, UK and some other countries.

Shri Hari Vishnu Kamath: Why not state the names of the 'some other' countries?

Mr. Speaker: The Paper is laid on the Table. All the information about the papers cannot be given. It has been laid on the Table so that Members might peruse them.

Shri Hari Vishnu Kamath: You must come to the rescue of the House. We do not want to know the contents. But here they mention only two countries by name and then say "etc.".

Mr. Speaker: That information is also contained in the paper.

Shri Hari Vishnu Kamath: When he can mention the names of two countries, why not the names of all the other countries?

Shri Bhagavati: I can give the names of the other countries.

Shri Hari Vishnu Kamath: Yes, mention the names of the countries. Do not say 'etc.' It jars on the ear.

12.21 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-FIRST REPORT

Shri Morarka (Jhunjhunu): I beg to present the Thirty-first Report of the Public Accounts Committee (1964-65) on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), 1962-63.

12.21½ hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 22nd February, 1965, will consist of:

- (1) Further discussion on the President's Address.
- (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1964-65.
- (3) Consideration and passing of:
 - The Armed Forces (Special Powers) Continuance Bill, 1965.
 - The Income-tax (Amendment) Bill, 1965.
- (4) General Discussion on the Railway Budget for 1965-66 from Friday, the 26th February.

As members are already aware, the General Budget for 1965-66 will be presented on Saturday, the 27th February, 1965 at 5 P.M.

Shri S. M. Banerjee (Kanpur): I have two suggestions to make.

You might remember that last session also, some of us had tabled a motion demanding a discussion on the Opinion of the Supreme Court. We were told that the Presiding Officers were meeting and Government would